

LOK SABHA
UNSTARRED QUESTION NO.5316
TO BE ANSWERED ON 06.04.2017

URBAN HAAT

5316. SHRI RAJENDRA AGRAWAL

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- a) the number of Urban Haats operational in the country at present to enable artisans and Handloom weavers to sell their products directly, state wise;
- b) whether the Government intends to increase the number of such Urban Haats and Mini-Haats and if so, the details thereof and the status of implementation, state-wise;
- c) whether the Government has received proposals from the various state Governments for the same; and
- d) if so, the details thereof ?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): At present, 31 Urban Haats are operational and 5 Urban Haats are under progress in the country, to enable artisans and handloom weavers to sell their products directly state wise, detail as per **annexure-A**.

(b) to (d): Yes, Madam. Government intends to increase the number of Urban Haats & Mini Urban Haats. Proposals have been received for establishment of Urban Haats at Kardo village and Poma village, in Arunachal Pradesh, Tuli in Nagaland, Gaziabad in Uttar Pradesh and Amritsar in Punjab. Two proposals for Mini Urban Haats have also been received from Nagaland and Chhattisgarh.

Annexure-A

Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No.5316 for answer on 06.04.2017.

State-wise Urban Haats Sanctioned

SN	State	Place	Year of Sanction	Amount Released (In Lakhs)	Status
1.	Andhra Pradesh	1. Tirupati 2. Eluru	1999-2000 2015-2016	58.45 78.60	Functional Under progress
2.	Chhattisgarh	3. Raipur	2001-2002	52.50	Functional
3.	Delhi	4. INA, Dilli Haat 5. Pitampura Haat.	1994-1995 2004-2005	70.00 70.00	Functional Functional
4.	Gujarat	6. Bhuj 7. Ahmedabad 8. Surat	2002-2003 1998-1999 2011-2012	49.70 44.62 52.50	Functional Functional Under Progress
5.	Haryana	9. Karnal	1999-2000	43.05	Functional
6.	Jharkhand	10. Hazaribag	2002-2003	52.50	Functional
7.	Jammu & Kashmir	11. Srinagar 12. Jammu	2001-2002 1999-2000	52.50 47.95	Functional Functional
8.	Karnataka	13. Mysore 14. Mangluru	2002-2003 2008-2009	68.60 78.75	Functional Functional
9.	Madhya Pradesh	15. Bhopal 16. Indore	2001-2002 2004-2005	63.00 52.50	Functional Functional
10.	Maharashtra	17. Navi Mumbai	2004-2005	78.75	Functional
11.	Manipur	18. Imphal	2010-2011	52.50	Under progress
12.	Nagaland	19. Dimapur	2003-2004	34.76	Functional
13.	Orissa	20. Bhubaneswar 21. Konark 22. Puri	1998-1999 2003-2004 2003-2004	61.03 35.00 70.00	Functional Functional Functional
14.	Rajasthan	23. Ajmer 24. Jodhpur 25. Jaipur	2005-2006 2000-2001 2001-2002	52.50 70.00 52.50	Functional Functional Functional
15.	Tamilnadu	26. Kanyakumari 27. Mamallapuram	2006-2007 2015-2016	52.50 83.80	Functional Under progress
16.	Tripura	28. Agartala	2000-2001	23.62	Functional
17.	Uttar Pradesh	29. Varanasi 30. Agra 31. Bareilly 32. Rampur 33. Ayodhya 34. Jhansi	2002-2003 2001-2002 2005-2006 2005-2006 2010-2011 2006-2007	51.19 23.80 70.00 70.00 51.34 26.50	Functional Functional Functional Functional Under Progress Functional
18.	West Bengal	35. Durgapur 36. Shantiniketan 37. Biswa Bangla Haat Kolkata	2007-2008 2010-2011 2014-2015	52.50 52.50 105.00	Functional Functional Functional

***SUMMARY:-**

- **Functional** : **32**
- **Under Progress** : **05**
- **Total** : **37**
